



2026:AHC-LKO:13899-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 34601 of 2019

Kunwar Sahishnu Singh

.....Petitioner(s)

Versus

U.O.I.Thru.Addl.Prin.Chief Conservator Of Forests And
Anr.

.....Respondent(s)

Counsel for Petitioner(s)	:	Priyanka Singh
Counsel for Respondent(s)	:	A.S.G.

Court No. - 1

**HON'BLE RAJAN ROY, J.
HON'BLE MANISH KUMAR, J.**

Neither the petitioner nor counsel for Union of India is present.

The present petition has been filed seeking following relief:-

"A) Issue a writ of mandamus or any other writ, order or direction in the nature thereof to implement the mandate of CITES by taking appropriate steps in this regard; and

B) Issue a writ of mandamus or any other writ, order or direction in the nature thereof to take appropriate steps for regulating domestic trade and keeping of exotic species/pets including creation of a database of present exotic pets; and

C) Issue a writ of mandamus or any other writ, order or direction in the nature thereof prohibiting the Respondents from taking any coercive steps against exotic pets or their owners/keepers until law regulating exotic animals is made by the competent authorities; and "

Let the petitioner approach the concerned opposite parties, if there is a cause, by way of an application/representation which can be considered by them after considering it as per law and appropriate decision can be taken especially as the petitioner has not complied the order dated 12.12.2019.

Writ Petition is disposed of.

February 20, 2026
Ashish

(Manish Kumar,J.) (Rajan Roy,J.)